

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No.101 of 2021 (SZ)**

C.R. Vijayakumar  
S/o. M.C.Ranganathan,  
No.223/1, Bajanai Koil Street,  
Unamancheri, Chennai

...Applicant

**Vs**

The Member Secretary,  
State Environment Impact Assessment Authority,  
3 rd Floor, Panagal Maligai,  
No.1, Jeenis Road, Saidapet,  
Chennai and Ors.

...Respondents

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**Filed by  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

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**REPORT FILED ON BEHALF OF THE 2<sup>ND</sup> RESPONDENT  
TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Rajamanickam, S/o.P.M.Ramasamy, Hindu, aged about 58 years, having my office at 76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai – 32, and filing this Report on behalf of the Respondents Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully that the Hon'ble NGT(SZ) in its order dated 06.02.2023, directed inter alia as follows:

*“Para 4. Let the Tamil Nadu Pollution Control Board also file a report as to whether the project proponent is carrying on his mining activity with any other lease followed by consent from the Pollution Control Board.”*

3. It is respectfully submitted that, the project proponent Thiru.U.G.C. Aravind has obtained Environmental clearance from State Level Environment Impact Assessment Authority – Tamil Nadu vide its Lr.No.SEIAA-

*R. Rajamanickam*  
17/2/2023  
**ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.**

TN/F.No.8471/1(a)/EC.No.4828/2021 dated 18.10.2021 for quarrying of rough stone – 349770 cu.m and Gravel – 88746 cu.m for 5 years from the date of execution of mining lease period in an area of 4.11.5 Hectare subject to certain conditions stipulated therein.

Further, the project proponent Thiru.U.G.C. Aravind has applied for Consent to Operate - Direct in the name of M/s.U.G.C.Aravind, S.F.No.510/1A, 510/1B, 511/1, 511/2, Perukkarantai-B Village, Cheyyur Taluk, Chengalpattu District to carry out Quarrying of Rough Stone in an Extent of 4.11.5 Ha lying in Latitude  $12^{\circ}22'16.67''N$  to  $12^{\circ}22'24.74''N$  and Longitude  $79^{\circ}52'22.67''E$  to  $79^{\circ}52'30.26''E$  of depth 18m – 349770 cum/5 Years and Quarrying of Gravel in an Extent of 4.11.5 Ha lying in Latitude  $12^{\circ}22'16.67''N$  to  $12^{\circ}22'24.74''N$  and Longitude  $79^{\circ}52'22.67''E$  to  $79^{\circ}52'30.26''E$  of depth 18m – 88746 cum/5 Years and obtained Consent to Operate - Direct vide F.3521MMN/RS/DEE/TNPCB/MMN/W&A/2021 dated: 30/11/2021 valid upto 31/03/2026.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

*R. Rajamanickam*  
17/12/2023  
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.  
**BEFORE ME**

### VERIFICATION

I, R. Rajamanickam, S/o.P.M.Ramasamy, working as Additional Chief Environmental Engineer, having office at No. 76, Anna Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

*R. Rajamanickam*  
17/12/2023  
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

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TAMIL NADU POLLUTION CONTROL BOARD  
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**REPORT FILED ON BEHALF OF THE  
2<sup>ND</sup> RESPONDENT – TAMIL NADU  
POLLUTION CONTROL BOARD.**

**Advocate for Respondent:TNPCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date:17.02.2023.**

**Date of hearing on:20.02.2023**